

Year	(Rs. Crores)	Internal Generation
1992-93 (Actuals)		296.78
1993-94	"	337.55
1994-95	"	503.19
1995-96 (Anticipated)		503.04*
1996-97	"	600.52*

* As per Annual Plan submission - 1996-97

(b) and (c). As per the loan agreement between Government of India and Asian Development Bank (ADB), and Project Agreement between Bharat Petroleum Corporation Limited and ADB signed on 10th December, 1993, BPCL was sanctioned a loan of US\$ 23.50 million to fund Energy Conservation and Environment Improvement Projects. Subsequently, however, the loan was not availed and the same was cancelled to effect speedy completion of the Projects. Further, at present, there are no plans for seeking external assistance during the remainder of the Eighth Plan Period.

Production of Coal

*120. SHRI R. SURENDER REDDY: Will the Minister of COAL be pleased to state:

(a) the details of the targets of production of coal for 1995-96 and the stipulated mandays therefor as per Memorandum of Understanding (MOU) between the Coal India Limited (CIL) and the Union Government:

(b) whether it is a fact that CIL has not been able to keep the targets of production within the stipulated mandays:

(c) if so, the reasons therefor; and

(d) the measures taken or proposed to be taken by the Government to save the CIL from going into red?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) : (a) to (d). Targets for coal production and mandays therefor have not been stipulated in the Memorandum of Understanding (MOU) between Government and Coal India Limited (CIL) for the year 1995-96. However, a target of 61.40 million tonnes of coal from underground mines has been included in the MOU. No mandays have been stipulated in the MOU for achieving this target.

CIL has been making profits since the year 1991-92. Its accumulated losses have come down from Rs. 2498.98 crores as on 31.3.91 to Rs. 1647.37 crores as on 31.3.95. CIL has been advised to improve its productivity as well as to reduce its cost of production.

Inclusion of Nomadic and Semi-Nomadic Tribes in STs List

813. SHRI PAWAN KUMAR BANSAL : Will the Minister of WELFARE be pleased to state:

(a) whether the Union Government have received representations from All India Tapriwas and Vimuleet Jaties Federation regarding inclusion of certain denotified nomadic and semi-nomadic tribes in the list of Scheduled Tribes;

(b) if so, the details thereof; and

(c) the time by which these tribes are likely to be included in the Scheduled Tribes list?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b). Yes Sir, representations have been received from the All India Tapriwas and Vimukta Jaties Federation for inclusion of certain nomadic and denotified communities of Punjab in the list of Scheduled Tribes. Presently, these communities are enlisted in S.C. list of Punjab.

(c) No specific time schedule can be indicated as the issue is of a complex nature.

Students Admitted in N.I.R.T.A.R.

814. DR. LAL BAHADUR RAWAL: Will the Minister of WELFARE be pleased to state:

(a) the number and details of students admitted in July, 1995 in B.Sc. (Physiotherapy) and B.Sc. (Occupational Therapy) courses in National Institute of Rehabilitation Training and Research (N.I.R.T.A.R.) at Cuttack (Orissa) as a result of competitive examination;

(b) the details of students of 1st year of B.Sc. (Physiotherapy) and B.Sc. (O.T.) who have either withdrawn from these courses or have left these courses after taking admission;

(c) the details of students who have been transferred from B.Sc. (O.T.) to B.Sc. (P.T.) to fill up the vacancies as per their option and in order of merit; and

(d) the steps taken or proposed to be taken to increase the number of seats in 1st year B.Sc. (P.T.) and B.Sc. (O.T.) in N.I.R.T.A.R. Cuttack?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) 20 students were admitted for B.Sc. (Physiotherapy) course and 18 students were admitted for B.Sc. (Occupational Therapy) during 1995-96 (July, 1995 batch).

The names of the students are given in the enclosed Statement-I.